

ITEM NO.38 Court 5 (Video Conferencing) SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13021/2020

(Arising out of impugned final judgment and order dated 20-10-2020 in WPC No. 3037/2020 passed by the High Court Of Delhi At New Delhi)

NATIONAL FORUM ON PRISON REFORMS Petitioner(s)

VERSUS

GOVERNMENT OF NCT OF DELHI & ORS. Respondent(s)

IA No. 121297/2020 - CLARIFICATION/DIRECTION
IA No. 123667/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 110563/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 110561/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 124734/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 110562/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES

WITH

SLP(C) No. 13738/2020 (XIV)
IA No. 112726/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 112862/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 13737/2020 (XIV)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 110766/2020)

Date : 07-12-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO
 HON'BLE MR. JUSTICE HEMANT GUPTA
 HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
 Mr. Ajay Verma, Adv.
 Ms. Ritu Kumar, Adv.
 Ms. Harini Raghupathy, Adv.
 Mr. Satya Mitra, AOR

Mr. Arjun Singh Bhati, AOR
Mr. Kanhaiya Singhal, AOR

For Respondent(s) Mr. Sanjay Jain, ASG

Mr. D.L. Chidananda, Adv.
Mr. B. V. Balaram Das, AOR

Mr. Chirag M. Shroff, AOR
Ms. Abhilasha Bharti, Adv.

Ms. Nidhi, AOR (SCLSC)
Mr. Jaydip Pati, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Interim order passed by this Court on 29.10.2020 is extended
till the next the date of hearing.

List on Thursday, the 21st January, 2021.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(ANAND PRAKASH)
BRANCH OFFICER